

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 2943
TO BE ANSWERED ON 13.08.2026

National Action Plan on forest fire

2943. SHRI ANURAG SHARMA:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether Government has implemented the National Action Plan on Forest Fire across all States and Union Territories;
- (b) if so, the details of the implementation status, State/UT-wise;
- (c) the details of financial assistance provided by the Central Government to States/UTs for forest fire prevention, disaster related mitigation during last five years, year-wise and State/UT-wise;
- (d) whether any proposal for financial assistance from the State of Himachal Pradesh is pending with the Central Government ;
- (e) if so, the reasons for delay; and
- (f) the other measures taken by Government to strengthen early warning systems, fire fighting infrastructure and inter-agency coordination for effective prevention and management of forest fires?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(SHRI KIRTI VARDHAN SINGH)

(a) & (b): The Ministry has put in place the National Action Plan on Forest Fire (NAPFF), 2018 which provides comprehensive measures for prevention and management of forest fires and for improving the resilience of forests against fire hazards. The Ministry has also advised the State Governments/Union Territory Administrations to prepare State Action Plans on Forest Fire in consonance with the spirit of the activities envisaged under the NAPFF. Accordingly, the State Governments/Union Territory Administrations undertake State/UT-specific measures for forest fire prevention and management in alignment with the National Action Plan on Forest Fire.

(c): The Ministry supports the efforts of the State Governments/Union Territory Administrations in the prevention and management of forest fires by providing financial assistance under the Centrally Sponsored Scheme Forest Fire Prevention and Management (FFPM). Financial assistance for disaster-related mitigation is also provided by the Ministry of Home Affairs (MHA) under the Mitigation Scheme for Forest Fire Risk Management (MSFFRM) with funding from the National Disaster Mitigation Fund (NDMF). Under the MSFFRM, 144 high-priority forest fire-prone districts in 19 States have been covered with a total approved outlay of ₹818.92 crore. The details of funds released by the Ministry under FFPM during the last five financial years and the State/UT-wise details of Central Assistance released by the Ministry of Home Affairs under the MSFFRM are given at **Annexure-I** and **Annexure-II**, respectively.

(d) & (e): During the current financial year (2026–27), the Government of Himachal Pradesh has submitted the Annual Plan of Operations (APO) under the FFPM amounting to ₹1,349.31 lakh. The

Ministry has accorded a sanction of ₹49.60 lakh to the State under the Scheme in accordance with the extant guidelines.

(f): The Ministry, through the Forest Survey of India (FSI), Dehradun, operates the Forest Fire Alert System (FAST 3.0), a robust satellite-based early warning system for detection, monitoring and dissemination of Pre-Fire Alerts (one-week advance), Near Real Time Forest Fire Alerts and Large Forest Fire Alerts to registered subscribers and State Forest Department officials. The FSI also provides the Van Agni Geo-portal, forest fire danger rating, forest fire risk zonation mapping, fire-prone area mapping and Web Map Services (WMS) to strengthen preparedness and response. The Ministry has also circulated Standard Operating Procedures (SOPs) on forest fire prevention, mitigation and response for different forest types, developed the Forest Fire Preparedness Index (FFPI), standardized forest firefighting equipment through the Indian Council of Forestry Research and Education (ICFRE), and operates a 24×7 Disaster Management Control Room for monitoring forest fire incidents. Further, the Ministry coordinates with the Ministry of Home Affairs (MHA), National Disaster Management Authority (NDMA), National Disaster Response Force (NDRF) and State Forest Departments through established coordination mechanisms, capacity-building programmes and mock exercises for effective forest fire management.

Annexure referred to in the reply to part (c) of the Rajya Sabha Unstarred question no. 2943 due for answer on 13.08.2026 regarding National Action Plan on forest fire asked by Shri Anurag Sharma:

The details of the funds released by the Ministry under the Centrally Sponsored Scheme: Forest Fire Prevention and Management during the last five financial years:

(Rs. in lakhs)

S. No.	States	2021-22	2022-23	2023-24	2024-25	2025-26
1	Andhra Pradesh	0.00	0.00	85.37	204.04	152.82
2	Bihar	0.00	39.62	142.85	0.00	0.00
3	Chhattisgarh	140.55	0.00	81.90	70.00	51.92
4	Gujarat	99.80	0.00	70.79	260.65	86.26
5	Goa	57.30	0.00	18.05	0.825	26.96
6	Haryana	0.00	0.00	17.52	0.00	0.00
7	Himachal Pradesh	116.17	113.29	180.80	1.665	115.15
8	Jharkhand	136.15	1.69	47.84	127.09	53.91
9	Karnataka	157.33	87.38	52.85	116.71	88.65
10	Kerala	362.88	444.31	354.03	102.94	204.29
11	Madhya Pradesh	0.00	635.48	775.02	573.46	396.11
12	Maharashtra	0.00	395.99	147.06	427.21	430.12
13	Odisha	839.83	338.80	147.18	190.86	121.40
14	Punjab	0.00	0.00	36.79	10.73	52.10
15	Rajasthan	127.21	33.47	50.73	0.00	101.49
16	Tamil Nadu	238.90	0.00	289.41	210.93	181.81
17	Telangana	0.00	0.00	152.60	50.00	49.79
18	Uttar Pradesh	111.79	0.00	44.01	38.08	0.00
19	Uttarakhand	354.36	133.93	337.98	144.93	348.03
20	West Bengal	132.73	0.00	0.00	0.00	33.00
21	Assam	0.00	0.00	0.00	0.00	0.00
22	Arunachal Pradesh	89.77	198.12	198.12	186.12	187.01
23	Manipur	86.53	106.61	106.61	92.47	50.87
24	Meghalaya	0.00	38.17	46.72	52.84	61.28
25	Mizoram	87.19	30.87	48.14	78.93	77.47
26	Nagaland	64.52	28.82	288.37	98.98	100.97
27	Sikkim	89.73	47.91	144.62	6.455	87.67
28	Tripura	82.26	47.48	47.64	29.725	75.60
29	A & N Islands	0.00	60.00	0.00	0.00	0.00
30	Chandigarh	50.72	0.00	4.97	0.00	20.00
31	D&N Haveli and Daman & Diu	0.00	0.00	0.00	0.00	0.00
32	Jammu & Kashmir	0.00	0.00	0.00	0.00	11.08
33	Ladakh	0.00	0.00	0.00	0.00	0.00
34	Lakshadweep	0.00	0.00	0.00	0.00	0.00
35	Delhi	0.00	0.00	0.00	0.00	0.00
36	Puducherry	0.00	43.40	0.00	0.00	1.80
	Total	3425.72	2825.34	3917.97	3075.64	3167.56

Annexure referred to in the reply to part (c) of the Rajya Sabha Unstarred question no. 2943 due for answer on 13.08.2026 regarding National Action Plan on forest fire asked by Shri Anurag Sharma:

The State/UT-wise details of Central Assistance released by the Ministry of Home Affairs under the MSFFRM

(Rs. in lakhs)

Sl. No.	State	Amount Released
1	Andhra Pradesh	1646.00
2	Karnataka	2989.00
3	Manipur	2450.00
4	Madhya Pradesh	4166.00
5	Nagaland	2065.00
6	Gujarat	771.00
7	Telangana	2407.00
8	Assam	2650.00
9	Arunachal Pradesh	1292.00
10	Maharashtra	4773.00
11	Meghalaya	1227.00
12	Mizoram	2724.00
13	Uttarakhand	1490.00
14	Himachal Pradesh	727.00
15	Chhattisgarh	3118.00
16	Jharkhand	2217.00
17	Kerala	1396.00
18	Tamil Nadu	937.00
	Total	39045